

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER SHEET OF THE HEARING ON 13th NOVEMBER, 2023, 10:30 A.M.
CP No. 1/CB/2021, CA No. 47/CB/2023, IA (Companies Act) No. 35/CB/2023,
IA (Companies Act) No. 38/CB/2023, CA No. 57/CB/2023,
IA (Companies Act) No. 54/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Dinabandhu Satapathy -Vs- Krishna Kountry Ventures Pvt. Ltd
Under Section	271-272

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

For Respondent (s)

Mr. Debasis Satpathy, Adv.
 Mr. Saroj Kumar Sahoo, CS.
 Ms. Sagrika Mishra, Liq.

ORDER

Both side counsels present, due to power shut down virtual hearing impaired and could not continue the proceeding with UPS device, hence matter adjourned to 05.12.2023.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)